

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4682  
ANSWERED ON:07.08.2009  
TAX CASES  
Vasava Shri Mansukhbhai D.

**Will the Minister of FINANCE be pleased to state:**

- (a) the duty-wise break-up of amount held up due to tax cases pending in various courts or tribunals;
- (b) whether official negligence has resulted in increasing number of such cases;
- (c) if so, the reaction of the Government thereto; and
- (d) the corrective measures taken in this regard and the outcome thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (d): Information is being collected and will be, laid on the Table of the House.